

CBI Vs. Surender Singh & Ors.
CC No. 3/2019

21.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

The matter has been taken up from through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Judgment is not ready.

Put up for judgment on **29.08.2020** at **11.00 AM**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

ANIL
KUMAR
SISODIA Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.21
11:25:12 +05'30'

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
21.08.2020.

CBI Vs. Sudhir Kumar Jain & Ors.

CC No. 368/2019

21.08.2020

**Present: Sh. A.K. Kushwaha, Ld. PP for CBI.
None for applicant/accused.**

Application giving intimation on behalf of accused Vijay Pahuja about his travel to Dubai from 22.08.2020 to 27.08.2020 was taken on record on 17.8.2020, subject to fulfillment of all the terms and conditions of order dated 24.04.2018.

Now applicant has moved fresh application giving intimation through court-e-mail ID that he has cancelled the said travel. Same is taken on record.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
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Date: 2020.08.21
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
21.08.2020.**

CBI Vs. S.K. Gulati & Ors.
CC No. 23/2020

21.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up from through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is supplementary charge sheet which was clubbed with the main charge sheet i.e. CC No. 127/2019.

Put up on **02.09.2020** with the main case for further proceedings.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

ANIL
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by ANIL KUMAR
SISODIA
Date: 2020.08.21
11:22:43 +05'30'

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
21.08.2020.

CBI Vs Moyukh Bhaduri & Ors.
CC No. 127/2019

21.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up from through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Sanction for prosecution against accused is stated to have been filed by the I.O.

Put up for verifying this fact/further proceedings on **02.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
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SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.21
11:21:35 +05'30'

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
21.08.2020.

**CBI Vs Durga Madhab Rout & Ors.
CC No. 375/2019**

21.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up from through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Status report has not been filed. Be filed on or before the next date.

Put up on **08.09.2020** for further proceedings.

Notice be issued to IO/HIO for the next date.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.21
11:20:08 +05'30'

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
21.08.2020.**